

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**NOTICE**

As directed, it is to inform that during the extended leave period of Hon'ble Smt. Justice M.G.Priyadarsini, Judge, High Court for the State of Telangana, the Hon'ble Acting Chief Justice is pleased to allocate the Administrative District "Peddapally" to Hon'ble Sri Justice K.Lakshman, Judge, High Court for the State of Telangana, in addition to His Lordship's Administrative District "Karimnagar" i.e., from 18-04-2025 to 01-05-2025 or till Her Lordship's assumes charge on return from leave.

//BY ORDER//

Date: 17-04-2025

Sd/-  
**REGISTRAR (VIGILANCE)**  
**FAC. REGISTRAR GENERAL**